

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13) C.P.(IB)1728/8&9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 21.06.2018

NAME OF THE PARTIES: Kalpesh Khushaldas Goradia
V/s
Manilon Textiles Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8&9 of I&B Code, 2016.

ORDER

1. The Learned Representative of the Petitioner is present. The Director of the Respondent is present.
2. A Schedule has been pronounced and both the sides have agreed that the next payment of Rupees Two Lakhs shall be made by 15th July 2018. On that day they will sign M.O.U. of Settlement.
3. The next date of payment shall be 31st August 2018 of Rupees Two Lakhs. The balance of Rupees Fifty Thousand shall be paid by 15.09.2018.
4. On the next date of hearing the Petition shall be accordingly be decided.
5. The matter adjourned for final hearing on **17.07.2018**.

SD/-

M.K. SHRAWAT.
Member (Judicial)

21.06.2018.

Aah/Suresh